

T-15012/26/2022-Training-FSSAI
Food Safety and Standards Authority of India
(A Statutory Authority established under the Food Safety & Standards Act, 2006)
(Training Division)
3rd Floor MMU building, Nr. Mata Sundri Road, Kotla Road, New Delhi-110 002

Dated: 16th May, 2023

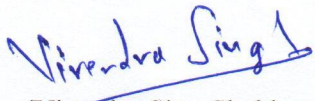
NOTICE

Subject: Extension of date for submitting the Self-Declaration Form -Terms & Conditions for an Empanelled Training Partners (TP) under Food Safety Training and Certification (FoSTaC) programme-Reg.

The FSSAI had issued a notice regarding the Self-Declaration Form -Terms & Conditions for an Empanelled Training Partners (TP) under Food Safety Training and Certification (FoSTaC) programme dated 06th April 2023. The last date for the submission of the self declaration form as per Annexure-I was 30.04.2023.

2. With the approval of competent authority, it has been decided to extend the last date of submitting the signed self declaration form (Annexure I) by all the empanelled Training Partners till 15.06.2023. The new Terms and conditions in Self declaration form attached at Annexure I must be signed by their Authorized Signatory and to be sent on email id:- fostac@fssai.gov.in
3. Non-submission of the self declaration form will result in the de-activation of the TP ID till the time the signed self declaration form will be received by the undersigned. No further notice will be sent in regard to de-activation of the TP IDs.
4. The list of Training Partners who have submitted the form is given in Annexure II.

This is issued with the approval of the competent authority.


(Virendra Sing Shekhawat)
Manager
Training Division

Copy to:

CITO –with a request to upload on the FSSAI/FoSTaC website for wider circulation.

**Self-Declaration Form Terms & Conditions for an Empanelled Training Partners (TP) under
Food Safety Training and Certification (FoSTaC) programme.**

1. Training Partners will take responsibility for mobilization of trainees for the Food Safety Supervisor training programme. Training partners will ensure that there would be designated mobiliser and marketing partners and they would not threaten and provide misguided information to the FBOs and participants. TP will also ensure that name and contact details of mobiliser and marketing partner while mobilizing the trainees will be shared mandatorily with Local Food Authority and FSSAI as and when it is required.
2. Training partners will organize Training of Trainer (TOT) programme in association with FSSAI to create pool of trainers as and when required.
3. Training Partners will ensure that they will use trainers from the pool of FSSAI certified trainers for the particular course.
4. Training Partners will ensure that persons associated with training partners such as mobiliser, trainer, assessor etc. will not use FSSAI logo on their visiting cards or in any manner apart from the banners used for the training session in case of offline training programme and interface used in case of online training session.
5. In case of cancellation or postponement of any training, Training Partner will inform trainees about rescheduling the programme.
6. Backend entry of any data on the portal for a training batch, which have already been conducted will not be allowed in any case.
7. Training Partner will upload the result of assessment within 7 days from the date of commencing of training programme. Failing which the training programme will get cancelled automatically. No requests in this regard will be entertained. If the Assessment result updation of last 7 trainings is pending, Training Partners will not be allowed to create the 8th Training Calendar in the FoSTaC Portal.
8. Trainer partner will organize at least 20 training programmes in a financial year. TPs below this bench mark may be de-empaneled.
9. Training Partner will be responsible for maintaining legible records of assessment of all trainees for the period of two years (either in hard copy or in electronic form). The record can be sought by FSSAI any time, if required.
10. Training Partner will strictly comply with all the guidelines with respect to duration of the training session, batch size, course content, instructions issued by FSSAI related to FoSTaC from time to time.
11. Training partner will have to inform officials of States/UTs FDA in advance for any training programme.

Annexure I

12. Training partner will organize at least 10% of the total number of trainings in a year in the States/UTs of Arunachal Pradesh, Assam, Dadra & Nagar Haveli, Daman & Diu, Lakshadweep, Manipur, Meghalaya, Mizoram, Nagaland, Puducherry and Sikkim.

13. Training partners will not sublet or sub contract of their work to any third party.

14. Performance of training partners will be reviewed on a periodical basis by FSSAI.

15. Training Partner will nominate a Single Point of Contact person with FSSAI on all matters related to FoSTaC including training schedule, attending complaints, coordinates with FSSAI’s Training Division etc. with whom the interaction can be established.

16. Training Partner will inform any changes in its name, address, Single point of contact, email to FSSAI within 15 days of such change.

17. Training Partner will permit access to FSSAI or any of its officials deputed for the purpose of audit, surveillance or investigation and give access to all relevant records/ documents for the purpose of verifying details.

18. Training partner will strictly adhere to the Advisories, directive etc., issued by FSSAI from time to time.

19. Training Partner will ensure that the FSSAI recognition will not be used by it for promotional or publicity purposes in any way that FSSAI considers to be misleading or inappropriate or disrepute to FSSAI, and take such immediate steps as FSSAI may require to correct any such misleading/inappropriate use.

20. Training Partner will inform FSSAI if it has been declared insolvent or blacklisted by Government Department/Autonomous Body/PSUs immediately.

21. Training Partner will provide all information/ documents related to training to FSSAI as and when required.

22. Training Partner will comply with all above Terms and Conditions failing which it may be de-empaneled.

As an empaneled Training Partner of FSSAI under FoSTaC, I/we agree to abide by the above Terms & conditions and provide necessary support to FSSAI.

Authorized Signatory of Training Partner

Signature : Seal :

Name (In Block Letters):Designation (In Block Letters):

Name of Organization (In Block Letters):.....

Sr. No.	Name of Training partners
1	Accreditation council of India
2	Aroma Shikha evam seva samiti
3	Assure Quality Management Certification Services Pvt Ltd (AQMCS)
4	Auriga Research Pvt Ltd
5	Axum Learning Consultancy and Publications LLP
6	Centre for Food and Water Technology
7	Centre for Public Health and Food Safety
8	COTECNA Inspections India Pvt Ltd
9	Digital Skill Certification
10	FAIR Quality Institute (Food Analysis & Industrial Reserach Quality Institute)
11	Food Industry Capacity and Skills Initiative
12	Food Cognizant
13	Food Health and Environment Management Solution
14	Food Safety Services
15	Food Safety Awareness and Training Organisation(FSATO)
16	Geemadhura Innovation Pvt Ltd.
17	Global Foodtech Consultants
18	Global Institute for Education and research foundation
19	Green Food Consultancy
20	Grow Well Foundation
21	Health First
22	HGP Training center
23	Indraprastha Academy Foundation
24	Insight Quality Consultancy services
25	Invincible Business Solutions Private Limited
26	IRCLASS systems and solutions pvt ltd
27	Janpahal
28	Khalsa Skill and Placement Services Private Limited
29	Malabar Regional Cooperative Milk Producers Union Ltd. (MILMA)
30	Narayan Training Services
31	National Agro Foundation
32	INDIAN INSTITUTE OF FOOD PROCESSING TECHNOLOGY
33	Nirmal Industries Pvt Ltd.
34	NXG Food Safety Works India Pvt. Ltd
35	Onecert International Private Limited
36	Oxypro Labs Pvt. Ltd.
37	Parikshan
38	Prakhar foundation
39	Quantum Management Services
40	RIR Certification pvt ltd
41	Sadik Masih Medical Social Servant Society
42	SafeFoodz Solutions
43	Sanchay Education Society
44	Sarthak Yuva Chetna Sangathan
45	SD Global Certification
46	Shiksha O Anusandhan
47	SHREE ANALYTICAL TESTING & RESEARCH LAB
48	Shri Mahalaxmi Mata Charitable Trust
49	Sketch The Art to Create
50	M/s Supply Air International Pvt Ltd
51	URS Verification Pvt Ltd
52	V R The World Professional Services
53	Vivanta By Taj
54	Yari Qualitech